

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 102
(IB)-1788(PB)/2018

IN THE MATTER OF:

Sarika Somvanshi and Ors.

...

Applicant/Petitioner

Vs

M/s. R.S. Stones Pvt Ltd

...

Respondent

Order under 7 of Insolvency & Bankruptcy Code, 2016, CIRP.

Order delivered on 11.06.2021

CORAM:

SH. BHASKARA PANTULA MOHAN
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Shruti Pandey, Adv. in IA 627 of 2021

For Respondent : Ms. Zinnea Mehta Adv for R-2

For the PNB : Ms. Nishi Chaudhary, Advocate

ORDER

List the matter for consideration on 06.07.2021.

-sd-

(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT

-sd-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

11.06.2021
Vineet